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FIR No. :295/2017  
PS: Timarpur  
State Vs. Anas  
U/S: 376,506,363 IPC

**04.06.2020.**

Present: Mr. Manoj Garg, Ld. Addl. PP for the State through  
electronic mode.  
None for accused .

Vide order dated 03/06/2020 , present application appears to be inadvertently placed before this designated court observing that , in view of criteria laid down by Hon'ble HPC it be so placed before this court . But on reading the same it is clear that it do not fall under such criteria . *In fact it is so mentioned in the forwarding letter of Jail Suptd. Concerned itself .*

*Thus it be placed back before concerned Ld. Court as per Bail roaster, today itself at 2 p.m.*

(Naveen Kumar Kashyap)  
ASJ-04/Central/THC  
Designated Court, for DLSA matters  
Central District  
04.06.2020

: 1 :

FIR No. :30/2020  
PS: Gulabi Bagh  
State Vs. Vicky @Lokesh  
U/S: 457, 380 IPC

04.06.2020.

Present: Mr. Manoj Garg, Ld. Addl. PP for the State through  
electronic mode.  
None for accused .

Vide order dated 03/06/2020 , present application appears to be inadvertently placed before this designated court observing that , in view of criteria laid down by Hon'ble HPC it be so placed before this court . But on reading the same it is clear that it do not fall under such criteria . *In fact it is so mentioned in the first para of application itself.*

*Thus it be placed back before concerned Ld. Court as per Bail roaster, today itself at 2 p.m*

(Naveen Kumar Kashyap)  
ASJ-04/Central/THC  
Designated Court, for DLSA matters  
Central District  
04.06.2020